

MOST IMMEDIATE

**F. No. 15(6)/2011-R&A
Government of India
Ministry of Corporate Affairs
(R&A Division)**

B-1 Wing, 2nd Floor,
Paryavaran Bhavan, CGO Complex,
New Delhi-110003

Dated: 25.11.2011

OFFICE ORDER

Subject: Appointment of CPIO for R & A Division.

In supersession of Office Order No. 30/1/R&A-2009 dated 22.12.2010 and in terms of the provisions of Section 5(1) of the Right to Information Act, 2005, Shri Har Bans Singh, Assistant Director (R & A) is hereby designated as the Central Public Information Officer (CPIO), for matters relating to R & A Division of the Ministry of Corporate Affairs with immediate effect and until further orders to provide information to citizens under the Act.

2. This issues with the approval of Economic Adviser, MCA.

(Radhey Shyam)
Director (R&A)
Telefax No. 2436 8972

To

Shri Har Bans Singh,
Assistant Director,
R & A Division, MCA.

Copy to :

1. Economic Adviser, MCA.
2. Shri S.N. Tobria, Director and Appellate Authority.
3. Web Master/ NIC with a request to place this Office Order at the website of the Ministry.
4. Under-Secretary, Monitoring Cell, RTI, MCA
5. Shri E. Nagachandran, DD and Ex-CPIO, R & A Division.
6. All Officers and Staff Members of the R & A Division, MCA.